

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5631

ANSWERED ON:02.05.2002

SEPARATE LAW TO PROTECT REFUGEES

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

- (a) Whether the Union Government are planning to enact a separate law to protect refugees;
- (b) If so, the details thereof; and
- (c) the steps taken by the Government in this regard ?

**Answer**

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY)

(a), (b) & (c) As informed by the Ministry of Home Affairs, administratively concerned with the subject-matter of the Question, the feasibility, requirement or otherwise etc. of a separate law to deal with refugees is being considered by the Government. Government has started the process of consulting various agencies concerned for this purpose.